

Edible Oil to U.P.

7129. SHRI HARISH RAWAT: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Union Government propose to increase the existing quantity of various edible oils for distribution through Public Distribution System in Uttar Pradesh;

(b) if so, the extent of total increase; and

(c) if not, the details of total demand and supply of edible oils under the Public Distribution System at this stage?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) Yes, Sir.

(b) Allocation of Uttar Pradesh has been increased from 1000 M.Ts. in the month of April, 1990 to 1150 M.Ts. in May, 1990.

(c) Does not arise.

[English]

Urban Consumer Cooperative Stores in Kerala

7130. SHRI S. KRISHNA KUMAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Union Government have approved assistance for developing urban consumer co-operative stores under the Centrally Sponsored Scheme in Kerala;

(b) if not, the reasons thereof;

(c) the number of proposals from Kerala pending approval; and

(d) by what time they are likely to be

cleared and the approximate assistance likely to be given?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) In 1989-90, the Government of India have released Rs. 2.55 lakhs as financial assistance under Centrally Sponsored Scheme to strengthen three Urban Consumer Cooperative Stores in Kerala.

(b) Does not arise.

(c) 43 proposals.

(d) The State Government has been requested to send additional particulars/information in some cases. After receipt of this information, pending proposals would be considered for release of financial assistance along with all similar proposals received from other State Governments and Union Territory Administrations, as admissible under the rules and subject to availability of funds.

Computerisation in Organisations

7131. SHRI M.M. PALLAM RAJU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the nature and extent of computerisation in the organisations under the Ministry of Urban Development;

(b) whether computer aided mapping systems for urban mapping are being used by any of the organisations under the Ministry; and

(c) measures taken are being contemplated towards ensuring greater efficiency and precision in mapping urban areas and in

the urban planning process?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

Availability of Food Items in Delhi

7132. **SHRI RAM SAGAR (Saidpur):** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the food items are not available at the Fair Price Shops in most parts of Delhi;

(b) if so, the steps taken to make specified food items available on all Fair Price Shops at all the times; and

(c) how many bogus ration cards/units were detected during the last three years and current year;

(d) whether there has been a spurt in the bogus ration cards/units in Delhi; and

(e) if so, the steps taken to eliminate bogus cards?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) No, Sir.

(b) Does not arise.

(c) 7479 Food Cards involving 61114 Cereal and 36230 Sugar Units were cancelled as the card holders were not found residing at the indicated address at a subsequent stage.

(d) No, Sir.

(e) Does not arise.

Medical Aid to Central Employees from Bombay Hospitals

7133. **SHRI RAM NAIK:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have decided to stop medical facilities provided to Central Government employees by Nanavati and Bombay Hospitals located in Mumbai (Bombay);

(b) if so, the reasons therefor; and

(c) whether Government propose to restart the facilities from those hospitals?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) No, Sir.

(b) and (c). Does not arise.

Availability of Medicines with ESI Authorised Chemists

7134. **SHRI RAM NAIK:** Will the Minister of LABOUR be pleased to state:

(a) the steps taken/proposed to be taken by Government to ensure the availability of medicines with the authorised chemists under Employees State Insurance Scheme;

(b) the steps taken by Government to improve the general conditions of the ESIC Hospitals in the country; and

(c) the arrangements made for regular inspections of ESIC hospitals and the findings thereof about ESIC hospital at Mumbai (Bombay)?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). The administration of medical